

**OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE UDHAMPUR.**

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**Subject: Updating of cases in Case Information System (CIS 3.2)  
with proper proceedings/Business.**

**C I R C U L A R**

No. 109


Dated: 15-09-2021.

It has come to the knowledge of the undersigned, that cases are being updated without entering the actual proceedings/Business, which is creating a great inconvenience for all the stakeholders.

Accordingly a report was called from System Officer of this Court, who has submitted that most of Ahlimads are updating their cases, without entering the actual proceedings/Business. He has further submitted, that most of the Ahlimads are updating their cases with some **abbreviation notations** which are unable to understand by the General Public.

In this regard, all the Judicial Officers of District Udhampur are hereby impressed to direct their concerned staff to update all the cases with actual full proceedings/Business on daily basis. Further all the Judicial Officers shall monitor the said process personally. The System Officer shall again submit the said report after a period of fifteen (15) days positively.

The instant circular be complied with in its letter and spirit and any deviation from this circular shall be viewed strictly.


  
(Y.P Borney)  
Principal District & Sessions Judge  
Udhampur

No.

Dated:

**Copy to the:**

1. All the Ld. Presiding Officers of District Udhampur for information and compliance
2. System Officer, District Court Udhampur for uploading the same on District Court Website.
3. Office Folder.

  
Principal District & Sessions Judge,  
Udhampur